

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED HAD BEEN OPERATING AS A SPECIAL PURPOSE VEHICLE (SPV) IN CONSTRUCTION SERVICES PRIMARILY AT BHUBANESHWAR, ODISHA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN-& CIN/ LLP-№: Bhubaneshwar Expressways Private Limited CIN : U45200DL2010PTC205121
2.	Address of the registered office Registered Office: D-427, 2nd Floor, Ramphal Chowk, Palam Extn., Sector-7, Dwarka, New Delhi – 110075 Former Registered Office: Shop No.-119, First Floor, Sector-7 LSC-III, Vardhman Star Citi Mall, Dwarka, New Delhi – 110077 https://www.bexp.in/
3.	URL of website https://www.bexp.in/
4.	Details of place where majority of fixed assets are located Raigad, Maharashtra
5.	Installed capacity of main products / services Not Applicable
6.	Quantity and value of main products / services sold in last financial year Not Applicable
7.	Number of employees/ workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: For financials of previous years – https://drive.google.com/drive/folders/1JwrlhXutnKGCrK0MaB8QZrbgUsl3eu5G?usp=drive_link For process related documents – https://www.bexp.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: For process related documents – https://www.bexp.in/
10.	Last date for receipt of expression of interest (Document Title: Detailed Invitation for Expression of Interest) 27/05/2025, Tuesday
11.	Date of issue of provisional list of prospective resolution applicants 06/06/2025, Friday
12.	Last date for submission of objections to provisional list 11/06/2025, Wednesday
13.	Date of issue of final list of prospective resolution applicants 21/06/2025, Saturday
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 06/06/2025, Friday
15.	Last date for submission of resolution plans 07/07/2025, Monday subject to grant of necessary extension of time by Hon'ble Adjudicating Authority under section 12(3) of the Code

16.	Process email id to submit Expression of Interest	bepl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Registered



Monika

CA Monika Agarwal
 Resolution Professional
 For Bhubaneswar Expressways Private Limited (under CIRP)
 IBBI Registration No.: IBBI/PA-001/IP-P01137/2018-19/11866
 AFA valid upto: 31.12.2025

IBBI Registered Address: 205, Chopra Complex, 8, Preet Vihar,
 Community Centre, New Delhi
 bepl.cirp@gmail.com (process specific)
 cacsmonika.agarwal@gmail.com (registered with IBBI)
 Date: 12.05.2025
 Place: New Delhi